

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No.

1310/95

Transfer Application No.

Date of Decision 6.11.95

K. B. Paunikar

Petitioner/s

Smt. N V Masurkar

Advocate for  
the Petitioners

Versus

U.O.I. & Ors.

Respondent/s

Advocate for  
the Respondents

CORAM :

Hon'ble Shri. N.K. Verma, Member (A)

Hon'ble Shri.

(1) To be referred to the Reporter or not ? **NO**

(2) Whether it needs to be circulated to  
other Benches of the Tribunal ? **NO**

*N.K.Verma*  
Member (A)

trk

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PREScot ROAD, BOMBAY 1  
O.A.NO.1310/95

MONDAY, THIS THE 6TH DAY OF NOVEMBER, 1995

Hon. Shri N.K. Verma, Member(A)

K.B. Paunikar

By Advocate Smt. N.V. Masurkar ..Applicant

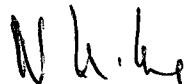
V/s

Union of India through  
Secretary, Technical Education,  
Min. of Human Resources Development  
Department of Education  
New Delhi & 2 ors. ..Respondents

O R D E R  
[Per: N.K. Verma, Member(A)]

Heard Smt. N.V. Masurkar, Ld. Counsel  
for the applicant. After hearing the counsel  
for some time the counsel requested for permission  
to withdraw the application with liberty to file  
a fresh application for the same cause of action.

2. O.A. disposed of with liberty to file  
fresh application.

  
(N.K. Verma)

Member(A)

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